

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH: HYDERABAD**

OA./21/287/2017  
Dated: 09/8/2018

BETWEEN:

K. Nageswara Rao,  
S/o.K.C. Naganna,  
Aged about 54 years,  
Occ: Head Master,  
Railway Mixed High School,  
South Central Railway, Kazipet,  
Warangal Dist., Telangana.

..... Applicant

AND

1. Union of India rep. by  
The General Manager,  
South Central Railway,  
Rail Nilayam, Secunderabad.
2. The Chief Personnel Officer,  
South Central Railway, Rail Nilayam,  
Secunderabad.
3. K. Raghuramiah, Enquiry Officer,  
Plot No.43, Road No.2, Balamrai Housing Society,  
Mahindra Hills, Secunderabad – 500 026.

..... Respondents

Counsel for the Applicant : Mr. M.C. Jacob, Advocate  
Counsel for the Respondents : Mr. S.M. Patnaik, SC for Rlys

**CORAM**

Hon'ble Mr. B.V. Sudhakar, Admn. Member  
Hon'ble Mr. Swarup Kumar Mishra, Judicial Member

**ORAL ORDER**  
{Per Mr. Hon'ble Mr. B.V. Sudhakar, Admn. Member}

Mr. M.C. Jacob, learned counsel for the applicant has filed memo in the OA mentioning that the case has become infructuous. In view of the said memo, the OA and MA.717/2017 are dismissed as infructuous.

(SWARUP KUMAR MISHRA)  
JUDL.MEMBER

(B.V. SUDHAKAR)  
ADMN. MEMBER

Dated the 9<sup>th</sup> August, 2018  
(Dictated in the Open Court)

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